

Declaration of Assets and Liabilities

Year 2020-21

I, Amil Kumar Varma, son/daughter/wife of BINOD PRASAD

aged 36 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as SECURITY GUARD

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 21,000	ALPNA KUMAR 50,000	NILL	NILL	NILL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000/-	NILL	"	"	"
(iii)	Bonds, Debentures and Shares in companies	NILL	"	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Policy No 559909236 AS 12,323/1/2	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	NILL	NILL	"	"	"
(vi)	Jewellery (give details of weight and value)	GOLD 958mm	GOLD 50g Silver 250g	"	"	"
(vii)	Other assets, such as values of claims / interests	NILL	NILL	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

अमित कुमार वर्मा
01/03/2021

31.07.2021

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1.3.2021

01/03/21

2930
01/03/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - NIL	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	"	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPF/PRAN No. :- 111004647924

Gender :- M (M/F)

Date of Birth :- 05/01/1985 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- SECURITY GUARD BIHAR VISHWAN SABHA PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: अमित कुमार वर्मा

Name of Employee: Amit Kumar Varma

Designation: SECURITY GUARD

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: D.L.D. PATNA

Date: 01/03/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

अमित कुमार वर्मा
01/03/2021